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[श्री राम प्यारे पनिका] जैसे सूखा, बाढ़ तथा ओले से सवंदा प्रभा-वित रहने वाला जनपद आधुनिकतम कृषि संसाधनों का उपयोग नहीं कर पा रहा है। इस जनपद में 40 प्रतिशत से भी अधिक हरिजन ग्रीर आदिवासियों की आबादी है। आदिवासी एवं हरिजन-बहल ग्रामों में भी सरकार द्वारा निर्धारित लक्ष्य समय से पूरा नहीं हो रहा है। ज्ञात हुआ है कि जो धन राशि केन्द्रीय सरकार तथा ग्राम विद्युतीकरण निगम ने ग्रामों में विद्युतीकरण करने हेत् उत्तर प्रदेश को दी है, उस धन का पूरा-पूरा उपयोग इस कार्य में न कर के अन्य कार्यों पर खर्च किया जा रहा है और विद्यतिकरण में ग्रामों को महत्व नहीं दिया जा रहा है, जिसके कारण सरकार तथा ग्राम विद्युती-करण निगम के द्वारा निर्धारित लक्ष्य की पूर्ति नहीं हो पा रही है।

इसलिए मैं माननीय केन्द्रीय ऊर्जा मंत्री का घ्यान मिर्जापुर जनपद के लिए स्वीकृत ग्रामीण विद्युतीकरण योजनाश्चों को समय स कार्यान्वित करने की ग्रोर आकर्षित करना चाहता हूं, जिससे इस जनपद का कृषि उद्योग विकसित हो सके।

(iii) Need to declare Trivandrum Airrett as an International Airport.

SHRI K. KUNHAMBU (Cannanore): Sir, the Trivandrum Aerodrome is at present not an international airport. reason for not declaring it so is that this airport cannot take bigger aircraft like B-747 and DC-10. However, a number of smaller aircraft operated by International Airlines can land at Trivandrum airport. At present, as many as 16 international flights are operated from this airport every week. The maximum traffic to and from the Gulf countries is from Kerala. Moreover, development of the airport is being carried out at a fast pace so that bigger aircraft could safely land here.

So, keeping in view the density of traffic at present and the prospect of its growth at a rapid rate, I would request the Government to declare the Trivandrum airport an international airport.

(iv) Opening of Post Offices on Sundays and Postal Holidays.

SHRI CHINTAMANI JENA (Balasore): Sir, for the last so many years, letter boxes were provided in various parts of the country specially in cities, big towns, big railway stations, big bazars etc., for clearance of dak on Sundays and postal holidays. But the number of such letter boxes has been reduced considerably resulting in great inconvenience and difficulties to the millions of users in the country. Now-a-days, many State capital towns are having one such letter box from where dak is cleared only once a day on Sundays and holidays. What to Speak of State capitals, even in the Union capital that is, in New Delhi and Delhi, the number has been reduced to only 3 or 4. The post offices like Dak-Tar Bhavan, G.P.O. in Delhi have no such letter box and even the letter box provided in the Parliament House for clearance of Dak on Sundays and holidays has been removed, which is causing much hardship and difficulties to the users.

Similarly, there was provision of working hours when some of the big post offices opened for business transactions similar to that of working days. But in many places, this system has been stopped and in the post offices like G.P.O. Dak-Tar Bhavan in New Delhi, this system has been abolished though this was in practice since 1981-82, as a result the users are suffering a lot.

I, therefore, earnestly request the Ministry of Communications to consider the whole issue and introduce the previous system so that at least one letter box for 20,000 population in a city, town, metropolitan city and such large urban areas etc., be provided with letter boxes and one post office is opened for 50,000 people on Sundays and postal holidays in

such big towns, cities etc., which will be an immense help to the users.

Matter Under Rule 377

(v) Need to promote the Carpet Industry for Export Market.

श्री वी० डी० सिंह (फुलपुर) : कालीन उद्योग वेरोजगारी के निवारण तथा विदेशी मुद्रा के अर्जन में महत्वपूर्ण भूमिका निभा सकता है, यदि इसकी स्रोर सम्यक ध्यान दिया जाए। खेद का विषय है कि कालीन उद्योग सरकार द्वारा उपेक्षा का शिकार हो रहा है। छठी पंच वर्षीय योजना में बुनाई प्रशिक्षण योजना के अन्तर्गत विशिष्ट प्रशि-क्षण की स्वीकृति है तथा कालीन उत्पादन केन्द्रों एवं कालीन अनुसंघान संस्थान की स्थापना का प्रावधान है, परन्तू तीन वर्ष व्य-तीत हो जाने के पश्चात् भी ग्रभी तक इन व्यवस्थान्रों का कियान्वयन नहीं हुआ। परि-णामस्वरूप कालीनों में गुणात्मक सुधार नहीं हो पा रहा है, जिससे श्रन्य देशों के उत्पादों की स्पर्धा में हमारा उत्पादन पिछड़ रहा है। कालीन उद्योग में 1969 में प्रशिक्षणार्थी के लिए 60 रुपया प्रतिमाह वृत्तिका स्वीकृत की गई थी और वही धनराशि अभी तक चली आ रही है। इस उद्योग में अधिकांश निर्बल वर्ग के नवयुवक प्रशिक्षण के लिए आते हैं। ग्राज की मुल्य वृद्धि तथा आर्थिक कठिनाइयों को दृष्टिगत रखते हुये वृत्तिका की राशि बहुत कम है। यह राशि कम से कम 150 रुपया प्रति माह होनी चाहिए। इसके श्रतिरिक्त इस उद्योग में 14 वर्षों से अधिक समय से भी कार्यरत कर्मचारी अस्थायी रखे जा रहे हैं जिससे उन में ग्रनि-श्चितता का वातावरण बना रहता है।

मैं माननीय वाणिज्य मंत्री से निवेदन करूंगा कि कालीन उद्योग में व्याप्त इन अव्यवस्था श्रों को दूर करें जिससे यह उद्योग बेरोजगारी को दूर करने तथा विदेशी मुद्रा के अर्जन में अपनी अपेक्षित भूमिका निभा सके।

(vi) Financial Assistance for Completion of Football Stadium in Calcutta.

SHRI KRISHNA CHANDRA HAL-DER (Durgapur): The Government of West Bengal is constructing composite Stadium at Salt Lake, Calcutta, where Football, Hockey, Sports and Atheletics. Basket Ball, Volley Ball and Sports Academy will be established. Football Stadium with a capacity of 1 lakh 15 thousand spectators will be one of the largest Football Stadium in the world and it will be one of the modern composite Stadium.

Calcutta is the largest city of India where sports and games are very much popular, specially, Football. amounts will be necessary to complete the composite Stadium for promotion of sports and games. It will upgrade the national standard in sports, games and atheletics

All India Football Federation has decided to hold the next International Nehru Gold Cup Competition in Calcutta. Therefore, the said Footbal Stadium should be completed before that. But, for paucity of funds, the progress of construction of the Football Stadium has become slow. So, for promotion of sports and games in national interest, the Stadium, should be completed in time for holding the Nehru Gold Cup Football Competition.

In these circumstances, I would urge upon the Minister of Sports, Works and Housing, Government of India, to sanction requisit amount of funds for the completion of said Football Stadium in national interest and make a statement in the House in this regard.